ANNEXURE - 7
Name of the corporate debtor: GODDESS TEXTILES PRIVATE LIMITED: Date of commencement of CIRP:02/09/2024; List of creditors as on: 25/03/2025

List of operational creditors (Government dues)

(Amount in₹)

Sl. No	Details of Claimant		Details of claim received		Details of claim admitted				A mount of	Amount of	Amount of	Amount	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if	Amount of Contingent claim	any mutual dues, that may be set-	claim under	of claim not admitted	Remarks, if any
1	THE JOINT DIRECTOR GENERAL OF	CENTRAL	08-10-2024	1,50,52,280.00	1,50,52,280.00	Operational Creditor	No	Nil	0	0	#######################################	0	Subject to verification
2	Employees Provident Fund, Coimbatore	CENTRAL	09-11-2024 and 23-01.2025	1,73,348.00	1,73,348.00	Operational Creditor	No	Nil	0	0	1,73,348.00	0	Subject to verification
3	DEPUTY COMMISSIONER OF INCOME TAX,	CENTRAL	17-10-2024	13,30,350.00	13,30,350.00	Operational Creditor	No	Nil	0	0	13,30,350.00	0	Subject to verification
4	Goods and Service Tax (GST)	STATE	25-03-2025	9,18,744.00	9,18,744.00	Operational Creditor	No	Nil	0	0	9,18,744.00	0	Subject to verification
5	Commissioner of Customs, Custom House, Tuticorin	CENTRAL	13-12-2024	1,67,63,902.00	1,67,63,902.00	Operational Creditor	No	Nil	0	0	#######################################	0	Subject to verification
				1,74,74,722.00	1,74,74,722.00						############		

FOR GODDESS TEXTILES PRIVATE LIMITED

E. SANTHANALAKSHMI RESOLUTION PROFESSIONAL